

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD


ABSTRACT

Sub: Establishment - High Court for the State of Telangana -  
Gazetted - Appointment of the post of Registrar (O.S.D.)  
Information Technology - cum - Central Project Co-ordinator, High  
Court for the State of Telangana, Hyderabad - Orders - Issued

ORDER ROC. NO. 4713/2021-Estt.1, DATED:18.10.2021.

In exercise of the powers conferred by Article 229 (1) of the Constitution of India and under Rule 5 of High Court Service Rules 2019, the Honourable the Chief Justice, High Court for the State of Telangana is pleased to appoint Sri D. Ramakanth, Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989 -cum- VII Additional District and Sessions Judge, Mahabubnagar as Registrar (O.S.D.) Information Technology - cum - Central Project Co-ordinator, High Court for the State of Telangana, Hyderabad with immediate effect.

1. Sri D. Ramakanth, will immediately handover charge of his post to the I Additional District and Sessions Judge, Mahabubnagar and take charge of his new post from the Registrar (Administration), High Court for the State of Telangana, Hyderabad who is holding full additional charge of the said post.
2. The I Additional District and Sessions Judge, Mahabubnagar will hold full additional charge of the post of Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989 -cum- VII Additional District and Sessions Judge, Mahabubnagar, until further orders.

  
18/10/21  
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship's for kind perusal)
3. The Personal Secretaries to all the Registrars, High Court for the State of Telangana at Hyderabad (for placing before the Registrars for information).
4. The Officers of the High Court.
5. The Joint Registrar-cum-Drawing officer, High Court for the State of Telangana at Hyderabad

6. All the Section Heads, High Court for the State of Telangana at Hyderabad
  7. The Overseer, High Court for the State of Telangana at Hyderabad.
  8. All the Unit Heads in the State of Telangana.
  9. The Director, Telangana State Judicial Academy, Secunderabad.
  10. The Secretary to Government, Law Department, Telangana Secretariat, Hyderabad
  11. The Member Secretary, Telangana State Legal Services Authority, Hyderabad
  12. The Member Secretary, Telangana State Legal Services Committee, Hyderabad
  13. THE DIRECTOR OF TREASURIES AND ACCOUNTS, HYDERABAD
  14. PAY AND ACCOUNTS OFFICER, HYDERABAD
- Spare: